

(By Special Messenger)

THE GAUHATI HIGH COURT AT GUWAHATI

(THE HIGH COURT OF ASSAM, NAGALAND, MIZORAM & ARUNACHAL PRADESH)

No.HC.VII-248/2013/ **4878** /A.

From:- Shri H.K. Sarma,
Registrar General,
Gauhati High Court, Guwahati,

To,

The Principal Accountant General,
Assam, Beltola, Maidamgaon,
Guwahati

Dated Guwahati the 2nd November, 2015

Subject:- Extending the benefit of 3 (three) advance increments to the Judicial Officers of Assam having post Graduation in Law

Reference:- Notification No.FPC.10/97/Pt.VIII/322 dated 18.05.2015 (copy enclosed)

Sir,

In continuation of this Registry's letter No.HC.VII-28/2003 (Pt.)/3813/A dated 25.08.2015, I am directed to inform you that the following Officers in Grade-I and III of the Assam Judicial Service have obtained post Graduation in Law :-

Grade-I

1. Shri Bishnu Debnath, Member, MACT, Cachar, Silchar
2. Shri Imtiaz Ali, District and Sessions Judge, Lakhimpur, North Lakhimpur

Grade-III

1. Shri Jyotirmay Sharma, Judicial Magistrate, 1st Class, Hajo

Therefore, you are requested to issue pay slips to the above Judicial Officers of Assam granting the benefit of 3 (three) advance increments in terms of the Govt. Notification No.FPC.10/97/Pt.VIII/322 dated 18.05.2015, under reference.

An early action on the matter is highly solicited.

Yours faithfully,

Self-

REGISTRAR GENERAL

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Memo No.HC.VII-248/2013 / 4879 - 4880 /A.

Dated 02.11.2015

Copy to:-

1. The L.R. and Secretary to the Govt. of Assam, Judicial Department, Dispur, Guwahati for information and necessary action.
- ✓ 2. The Systems Analyst, Gauhati High Court, Guwahati with a request to upload in the Official website.

M-2/11/15
REGISTRAR GENERAL
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2/11/15